

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : 6 ROOM NO. : 504****DATED : 05/12/2017**

DAY : Tuesday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	ST/87142/201 7	COMMISSIONER, CGST, PUNE-I -Vs- SHREE PRE-COATED STEELS LTD	DR/IP	
2	ST/87143/201 7	COMMISSIONER, CGST, PUNE-I -Vs- ARI HEALTHCARE LIMITED	DR/IP	
3	ST/87144/201 7	COMMISSIONER, CGST, PUNE-I -Vs- SHIRDI COUNTRY INNS PRIVATE LIMITED	DR/IP	
4	ST/87179/201 7	THYSSENKRUPP ELEVATORS (INDIA) P. LTD. -Vs- CCE MUMBAI - II	IP/DR	
5	ST/87190/201 7	DENA BANK -Vs- CCE MUMBAI - I	IP/DR	
6	ST/87191/201 7	DENA BANK -Vs- CCE MUMBAI - I	IP/DR	
7	ST/87194/201 7	DENA BANK -Vs- CCE MUMBAI - I	IP/DR	
8	ST/87203/201	DENA BANK -Vs-	IP/DR	

	7	CCE MUMBAI - I	
9	ST/87206/201 7	DENA BANK -Vs- CCE MUMBAI - I	IP/DR
10	ST/87207/201 7	DENA BANK -Vs- CCE MUMBAI - I	IP/DR

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**